

of any cognizable offence relating to above. A total of 255 URLs were blocked in 2014 and no URLs has been blocked in 2015 (till 31 March 2015) under Section 69A through the Committee constituted under the rules there in Further, a total of 2091 URLs and 143 URLs were blocked in order to comply with the Directions of the Competent Courts of India in 2014 and 2015 (till 31 March 2015) respectively. The Committee constituted as per the rules of Section 69A of the Information Technology Act, 2000 had recommended not to block 19 URLs in the meetings held between 1st January 2014 to till date. Besides, Indian Computer Emergency Response Team (CERT -In) gets requests for blocking of objectionable content from individuals and \_nusual\_tions, which merely forwards those requests to the concerned websites for appropriate action.

(c) Two orders were issued to revoke the 251 blocked URLs from 1st January 2014 till date.

### **Central Monitoring System**

166. SHRI AVINASH PANDE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the status of implementation of the Central Monitoring System (CMS) set up by Government for lawful interception and monitoring of communications;

(b) the details and salient features of the system, including the nodal agency implementing CMS;

(c) the total expenditure approved and incurred by Government for setting up of CMS;

(d) whether it is operational, if so, in which parts of the country; and

(e) if not, the time-frame within which setting up and operationalization of CMS across the country is expected to be completed?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) Sir, the responsibility for execution of Central Monitoring Systems (CMS) has been entrusted with Centre for Development of Telematics (C-DOT). Most of Research and Development work has been completed. The Centralized Data Centre has been installed. Interception Store and Forward Servers (ISF) at the premises of Telecom Service Providers have been installed. Civil and electrical related environment works are at final stage of completion for the Regional Monitoring Centres. Installation activities at Regional Monitoring Centres have been initiated. Testing work has been initiated at Centralized Data Centre. The envisaged salient features of CMS are as follows:

- (i) Direct Electronic Provisioning of target number by a Government agency without any manual intervention from Telecom Service Providers (TSPs) on a secured network, thus enhancing the secrecy level and quick provisioning of target.
- (ii) Central and regional database which will help Central and State level Law Enforcement Agencies in Interception and Monitoring.
- (iii) Analysis of Call Data Records (CDR) to help in establishing linkage between anti-social/anti-national elements.
- (iv) Research and Development (R&D) in related fields for continuous up gradation of the CMS.

(c) The CMS project has been approved by Cabinet Committee on Security with Government funding of ₹ 400.00 crores. The equipment worth ₹ 255 crores has been purchased and installed against which an amount of ₹ 149 crores has been paid.

(d) and (e) Presently project is in roll out phase and not operational. The commissioning of CMS Delhi has been planned in phased manner. The Delhi and Karnataka Licensed Service Areas have been planned for initial roll out.

#### **Market share of BSNL**

167. SHRI A.W. RABI BERNARD: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether share of BSNL in mobile services market has come down to 8.6 per cent in 2014 against 11.6 per cent in 2012 and BSNL had losses of around ₹ 7000 crore in 2013-14;

(b) if so, the details thereof;

(c) whether BSNL, broadband market share has also gone down from 66.1 per cent in 2012 to 22 per cent in 2014 while private telecom firms have moved ahead and gained top spot in broadband market; and

(d) if so, the details thereof and the necessary steps taken to improve the performance and structure of BSNL?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) Details of market share of Bharat Sanchar Nigam Limited (BSNL) in mobile service for the last three years are given below:—